

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 08.01.2014

OA No. 839/2013

Mr. S.K. Bhargawa, advocate, with Mr. Nand Kishore, counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant wishes to withdraw the present Original Application.

In view of the submissions made on behalf of the applicant, the applicant is permitted to withdraw the present Original Application.

Accordingly, the Original Application is dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat